

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/149(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND DECEMBER, 2022, 02:00 P.M

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| IN THE MATTER OF | AKSHAY JAIN VS R. MCDILL & COMPANY PVT.LTD & ORS |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Counsel/Authorised Representative appeared physically/through video conference:

For petitioner : Mr. Sarbajit Mukherjee, Adv.
Ms. Madhurima Das, Adv.

For respondents : Mr. Deepnath Roy Chowdhury, Adv.
Mr. R. Dutta, Adv.
Mr. S. K. Dutta, Adv.
Mr. S. S. Dutta, Adv.

ORDER

1. Ld. Counsel for the petitioner present. Ld. Counsel for the respondents present.
2. We are not able to hear the Ld. Counsel for the petitioner. Therefore, this petition is adjourned to **31/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**